COURT NO. 2

THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

THE HONOURABLE SRI JUSTICE SUBHENDU SAMANTA

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	CRLA/669/2026 (SC/284/2022) IA 1/2026 Condone Delay in Rep IA 2/2026 Condone Delay Petition	K THIPPANNA Vs THE STATE OF ANDHRA PRADESH	K NARSI REDDY		ANANTAPUR
2	CRLA/671/2026 (SC/82/2024)	RACHAMALLA KRISHNA PRASAD Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR	KRISHNA
ADMISSION					
3	CRLA/603/2026 (SC/287/2021) IA 1/2026 Condone Delay Petition IA 2/2026 Bail (u/s 389(1))	RAYAPUDI MARIYA DASU ALIAS RAJU Vs THE STATE OF ANDHRA PRADESH	KANCHARLA ANISH	PUBLIC PROSECUTOR	GUNTUR
4	CRLA/626/2026 (SC/534/2026)	KOYA RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MUPPALLA	PUBLIC PROSECUTOR MALLAVARAPU MONIKA	GUNTUR
5	CRLA/673/2026 IA 1/2026 Suspension Petition	VEERNI LINGAIAH Vs THE STATE OF ANDHRA PRADESH	CHIRANJEEVI TANIKONDA	PUBLIC PROSECUTOR	PRAKASAM
6	MACMA/231/2026 (MVOP/235/2023) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Vs KUMMARA SUMANGALA	HARINATH REDDY SOMA	R1, R2, R6 SERVED. R3 SERVED VIDE MEMO USR NO.46162/26. R4 UNSERVED & RETURNED("NO SUCH ADDRESSEE" AS PER MEMO USR NO.46162/26). R5 UNSERVED & RETURNED("NO SUCH ADDRESSEE" AS PER POSTAL ENDORSEMENT).	KURNOOL
7	MACMA/679/2026 (MVOP/1/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Enhancement Petition	KONDAPALLI SIVA NAGESWARA RAO Vs PATI VARA PRASAD	BADDI MANIKANTA N S V AVINASH		WEST GODAVARI
8	MACMA/686/2026 (MVOP/422/2019) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	SHRIRAM GENERAL INSURANCE CO LTD Vs G NAGESWARA RAO	KORAGANTI SREENIVASARAO	LAKSHMIKANTH REDDY DESAI	KURNOOL
INTERLOCUTORY					
9	CRLA/321/2022 (SC/50/2020) IA 1/2026 Condone Delay in Rep IA 2/2026 Bail (u/s 389(1))	PALLELA LINGAREDDY Vs STATE OF ANDHRA PRADESH	SRIDEVI JAMPANI LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	EAST GODAVARI
10	CRLA/475/2023 (SC/555/2016) IA 1/2026 Suspension Petition IA 2/2026	VINUKONDA SRINIVAS RAO @SREENU Vs THE STATE OF ANDHRA PRADESH	P A SESHU	PUBLIC PROSECUTOR (AP)	GUNTUR

	Suspension Petition				
11	CRLA/592/2023 IA 2/2023 Bail (u/s 389(1)) IA 3/2023 Suspension Petition IA 1/2026 Bail (u/s 389(1))	SHAIK MEERA Vs THE STATE OF ANDHRA PRADESH	BASHEER AHMED	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
12	CRLA/821/2023 IA 1/2026 Bail (u/s 389(1))	SRI BODA RAMUNAIDU @BULLI Vs THE STATE OF ANDHRA PRADESH	RAVURI LEELA SAI SAMPATH	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
13	CRLA/198/2024 (SC/147/2021) IA 2/2026 Suspension Petition	SURADA SANTHI KUMARI Vs THE STATE OF ANDHRA PRADESH	DWARAMPUDI SAVITHRI	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
14	CRLA/555/2024 (SC/87/2017) IA 1/2026 Bail (u/s 389(1))	SRI DARA SIMHADRI Vs THE STATE OF ANDHRA PRADESH	SAMANTHA KRISHNA SRIRAMAKAVACHAM	PUBLIC PROSECUTOR	EAST GODAVARI
15	MACMA/522/2025 IA 2/2025 Stay Petition	UNITED INDIA INSURANCE COMPANY LTD. Vs GALI KARUNAKAR	VENKATESWARLU PALADUGU	K NARSI REDDY YATTAPU BHARATH KUMAR REDDY	ANANTAPUR
16	MACMA/1112/2025 (MVOP/564/2022) IA 2/2025 Stay Petition	APSRTC Vs BOPPANA SIVARAM	K SRINIVASA PRASAD SC For APSRTC	KALLA TULASI DURGAMBA	WEST GODAVARI
17	MACMA/1156/2025 (MVOP/708/2017) IA 2/2025 Stay Petition	TATA AIG GENERAL INSURANCE COMPANY LTD. Vs MADA ANURADHA	D RAVI KIRAN	INENI VENKATA PRASAD	KURNOOL
18	MACMA/1182/2025 (MVOP/725/2022) IA 2/2025 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPOT CORPORATION Vs MUPPA SANDHYA @ BATHINA SANDHYA	P VENKATA RAO SC For APSRTC	AMANCHARLA SATISH BABU G V S MEHAR KUMAR ARAVALA RAMA RAO(SC FOR APSRTC KKAC) R1 & R2 APP BY AMANCHARLA SATISH BABU. R2 MINOR REP BY R1. R3 NOT NECESSARY PARTY VIDE C.T. R4 & R5 APP BY G V S MEHAR KUMAR.	SPS NELLORE
19	MACMA/84/2026 (MVOP/8/2023) IA 2/2026 Stay Petition	THE DEPOT MANAGER Vs JERRIPOTHULA HEMALATHA	K SRINIVASA PRASAD SC For APSRTC	REDDY VENKATA RAMANA R1, R2 & R4 APP BY REDDY VENKATA RAMANA. R3 NOT NECESSARY PARTY VIDE C.T.	VISAKHAPATNAM
20	MACMA/218/2026 IA 2/2026 Stay Petition	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Vs MEDIKONDA RAMA DEVI	GUDI SRINIVASU	P SRAVAN KUMAR REDDY IA 1/26 R1 to 3 - Served vide Memo (USR No. 43742/26) R4 & R5 - Unserved & Returned R4 - Address left without isntructions R5 - No Such addressee in this door no as per postal endorsement) Memo filed vide USR No. 43742/26 placed in Bundle R1, R2 - APP BY M/S. P SRAVAN KUMAR REDDY R3 TO R5 - NOTICE SENT NOT YET RETURNED	ANANTAPUR

21.1,21.2,21.3,21.4 along with 21

21	MACMA/408/2026	KATIKALA VARA LAKSHMI	SIVA PRASAD		GUNTUR

	(MVOP/1011/2016) IA 2/2026 Enhancement Petition	Vs GANESAN ELAIYA RAJA	KATAKAMSETTY	S PRANATHI R1 R3 UNSERVED,	
21.1	MACMA/749/2023 (MVOP/1000/2016) IA 2/2023 Stay Petition	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs PATHIPATI PUSHPA LATHA	S PRANATHI	SIVA PRASAD KATAKAMSETTY	GUNTUR
21.2	MACMA/751/2023 (MVOP/934/2016) IA 2/2023 Stay Petition	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs MADDINENI ANUSHA	S PRANATHI	SIVA PRASAD KATAKAMSETTY	GUNTUR
21.3	MACMA/764/2023 (MVOP/1011/2016) IA 2/2023 Stay Petition	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs KATIKALA VARA LAKSHMI	S PRANATHI	SIVA PRASAD KATAKAMSETTY	GUNTUR
21.4	MACMA/379/2026 IA 1/2026 Condone Delay Petition IA 2/2026 Amendment Petition	PATHIPATI PUSHPA LATHA Vs GANESAN ELAIYA RAJA	SIVA PRASAD KATAKAMSETTY	S PRANATHI	GUNTUR
22	MACMA/421/2026 (MVOP/630/2023) IA 2/2026 Stay Petition	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Vs THANDRA HEMA	KORAGANTI SREENIVASARAO	HEMANTH KUMAR VENNA	VISAKHAPATNAM

23.1 along with 23

23	MACMA/428/2026 (MVOP/21/2022) IA 2/2026 Stay Petition	THE NATIONAL INSURANCE COMPANY LIMITED Vs NETHI MADHAVI LATHA	A JAYANTHI	MADHAVA RAO NALLURI	CHITTOOR
23.1	MACMA/320/2026 (MVOP/21/2022)	NETHI MADHAVI LATHA Vs V RAJENDRA PRASAD	MADHAVA RAO NALLURI	A JAYANTHI	PRAKASAM
24	MACMA/456/2026 (MVOP/27/2024) IA 2/2026 Stay Petition	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Vs ATLURI THIRUPALLAIAH	GUDI SRINIVASU	T DIWAKAR REDDY	YSR KADAPA
25	MACMA/484/2026 (MVOP/308/2021) IA 1/2026 Stay Petition	NATIONAL INSURANCE CO LTD Vs MULPURU PRABHUKANTH	T S RAYALU		WEST GODAVARI
26	MACMA/497/2026 (MVOP/78/2023) IA 2/2026 Stay Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs A REDDY PYARI AFFGAN AFKHAN	A JAYANTHI	P BADRINATH R2 R3 R6 UNSERVED,MEMO PROOF OF SERVICE FILED VIDE USR NO.94163/2026	YSR KADAPA

FOR SUBMITTING REPORT

27	CRLA/562/2026 (SC/173/2014) IA 1/2026 Suspension Petition	MOPURU KALIKA PRASADA REDDY Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	PUBLIC PROSECUTOR	SPS NELLORE

FOR HEARING

28.1 along with 28

28	CRLA/76/2021 IA 1/2021 Bail (u/s 389(1))	EATHAKOTA SATYANARAYANA ALIAS SATHIBABU Vs STATE OF ANDHRA PRADESH	BANKA NAGESWARA RAO	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	EAST GODAVARI
28.1	CRLA/145/2021	EATHAKOTA	K V VIJAYA KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM

	(SC/370/2018)	SATYANARAYANA ALIAS SATHIBABU Vs THE STATE OF ANDHRA PRADESH		(AP)	
29	CRLA/297/2021 (SC/5/2017)	VEERNI KRANTHI KUMAR Vs THE STATE OF A. P.	B V KRISHNA REDDY	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	WEST GODAVARI
30	CRLA/302/2021 (SC/13/2021)	BUDABUKKALA @ BUTLA DEVUDU @ SAMULU Vs THE STATE OF ANDHRA PRADESH	AMMAJI NETTEM LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	SPS NELLORE
31	CRLA/592/2022 (SC/131/2012)	BATHALA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL BUGULU SREETEJA C VASUNDHARA REDDY	PUBLIC PROSECUTOR (AP) V R REDDY KOVVURI PAPER BOOK READY	YSR KADAPA
32	CRLA/593/2022 (SC/131/2012) IA 1/2024 Permission Petition IA 2/2026 Bail (u/s 389(1))	MALLE RAJA Vs THE STATE OF ANDHRA PRADESH	BUGULU SREETEJA	PUBLIC PROSECUTOR (AP) IA 1/2024 - Filed by Sri V.R.Reddy Kovvuri, Learned Counsel to assist Learned Public Prosecutor PAPER BOOK READY	YSR KADAPA
33	CRLA/119/2023 (SC/98/2016)	DUDEKULA CHINA MOULALI Vs THE STATE OF ANDHRA PRADESH	T SREEDHAR	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	PRAKASAM

FINAL HEARING

34	CRLA/61/2021 (SC/262/2018)	SHAIK RAFI Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	CHITTOOR
35	CRLA/131/2021 (SC/65/2019)	MULLA MOHAMMED RAFI @ RAFI Vs THE STATE OF ANDHRA PRADESH	M V SUBBA REDDY	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	ANANTAPUR
36	CRLA/68/2022	SRI PERUVALA SAGAR BABU @ SAGAR Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
37	CRLA/187/2022 (SC/485/2015)	THALAMARLA RAMU @ NARAYANASWAMY Vs THE STATION HOUSE OFFICER.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	ANANTAPUR
38	CRLA/279/2022 (SC/196/2019)	TAILOR MOHIDDIN KHAN @ BUJJI Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	CHITTOOR
39	CRLA/287/2022 (SC/200/2021)	BANTHALA RAMACHANDRA Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	CHITTOOR
40	CRLA/311/2022 (SC/78/2017)	KAJA RAMBABU @ CHAKALI RAMBABU Vs THE STATE OF ANDHRA PRADESH	I V N RAJU LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	WEST GODAVARI
41	CRLA/392/2022 (SC/40/2020)	PENDEM SANKARA @ SANKARAIAH Vs THE STATE OF ANDHRA	V SANTHISREE LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	YSR KADAPA

		PRADESH		.	
42	CRLA/429/2022 (SC/95/2021)	KOTHA PULLARAO Vs THE STATE OF ANDHRA PRADESH	GANGA KUMAR CHAKRAVARTULA LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	PRAKASAM
43	CRLA/79/2023 (SC/96/2021)	PILLI VEERA VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	NAGA RAJU VUNNAVA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	WEST GODAVARI
44	CRLA/184/2023 (SC/119/2019)	CHAKALI HANUMAKKA @ CHAKALI ANUMAKKA Vs STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	ANANTAPUR
45	CRLA/220/2023	KORRA RAVI Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	SPS NELLORE
46	CRLA/222/2023 (SC/236/2018)	RANGU LAKSHMANA RAO Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	WEST GODAVARI
47	CRLA/223/2023	MATTAPARTI SIVA DURGA PRASAD @ SIVA Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA
48	CRLA/228/2023	ISAKAPATI YESURAJU Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI
49	CRLA/327/2023 (SC/187/2022)	PATRA RAMA GOPAL @ RAMU Vs STATE OF ANDHRA PRADESH	O M R LAW FIRM	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	CHITTOOR
50	CRLA/404/2023 (SC/282/2015)	KUNISETTY SRIDHAR Vs THE STATE OF ANDHRA PRADESH	SUNKARA RAJENDRA PRASAD	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	SPS NELLORE
51	CRLA/439/2023	PEDALA SAIDULYU Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA
52	CRLA/478/2023	INAPACHAPPA CHINTHALU Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	VIZIANAGARAM
53	CRLA/515/2023 (SC/46/2022)	PERUBOINA SIVA KRISHNA Vs THE STATE OF ANDHRA PRADESH	I V N RAJU	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	PRAKASAM
54	CRLA/432/2024 (SC/171/2016)	DASI MALLIKHARJUNA RAO Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR Connecting Cases - CRLA 311/2024(A6,A8) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
55	CRLA/159/2025 (SC/309/2018)	NALLAPPAGARI GANGARAJU Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR TRAIL COURT RECORD NOT RECEIVED	CHITTOOR

56	CRLA/497/2025	MADIGA NAGESH Vs THE STATE OF ANDHRA PRADESH	GANTA EDIGA RAKESH GOUD	PUBLIC PROSECUTOR TRAIL COURT RECORD NOT RECEIVED	KURNOOL
57	CRLA/555/2026 (SC/71/2019)	UPPUTOLLA SATYANARAYANA ALIAS SATYA Vs THE STATE OF ANDHRA PRADESH	MASUDHANA RAO K	PUBLIC PROSECUTOR	GUNTUR
58	CRLA/556/2026	MADIGA CHINNA NARASIMHAPPA Vs THE STATE OF ANDHRA PRADESH	C V R RUDRA PRASAD LEGAL AID	PUBLIC PROSECUTOR	ANANTAPUR

59.1,59.2,59.3 along with 59

59	MACMA/618/2023 (MVOP/134/2013)	M/S.SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs NAGELLA RANJITH	A JAYANTHI	KRISTAM SAKTHI NIRANJAN GUPTHA HCJ NOTE	CHITTOOR
59.1	MACMA/788/2023 (MVOP/133/2013)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs NAGELLA RANJITH	A JAYANTHI	KRISTAM SAKTHI NIRANJAN GUPTHA	CHITTOOR
59.2	MACMA/527/2024 (MVOP/134/2013) IA 1/2024 Condone Delay Petition	NAGELLA RANJIT Vs M/S GURU RAGHAVENDRA ROADWAYS	KRISTAM SAKTHI NIRANJAN GUPTHA	A JAYANTHI	CHITTOOR
59.3	MACMA/532/2024 (MVOP/133/2013) IA 1/2024 Condone Delay Petition	NAGELLA RANJIT Vs SHRIRAM GENERAL INSURANCE COMPANY LIMITED	KRISTAM SAKTHI NIRANJAN GUPTHA	A JAYANTHI	CHITTOOR

60.1 along with 60

60	MACMA/708/2023 (MVOP/810/2015) IA 3/2023 Stay Petition	RELIANCE GENERAL INSURANCE COMPANY LTD. Vs SARABU VENKATESWARLU(DIED)	HARINATH REDDY SOMA	BRAHMAJI VULISE SIVA PRASAD KATAKAMSETTY	GUNTUR
60.1	MACMA/565/2023 (MVOP/810/2015) IA 1/2023 Permission Petition	SARABU VENKATESWARLU Vs MADDI PRUDVI	SIVA PRASAD KATAKAMSETTY	HARINATH REDDY SOMA BRAHMAJI VULISE	GUNTUR
61	MACMA/260/2025 (MVOP/45/2019)	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Vs ATHINI SIVA KUMARI	GUDI SRINIVASU	K KOUTILYA R1 TO R3-APP. BY M/s.K KOUTILYA R2 & R3-BEING MINORS REP. BY R1 R4-UNSERVED RETURNED ("INSUFFICIENT ADDRESS" AS PER POSTAL ENDORSEMENT) R5-UNSERVED RETURNED ("EXPIRED" AS PER POSTAL ENDORSEMENT) R6-UNSERVED RETURNED ("NO SUCH PERSON" AS PER POSTAL ENDORSEMENT)	CHITTOOR
62	MACMA/440/2026 (MVOP/28/2020)	THE NEW INDIA ASSURANCE CO.LTD Vs BALE CHITTI BABU	T S RAYALU	BADDI MANIKANTA N S V AVINASH	WEST GODAVARI
63	MACMA/441/2026 (MVOP/432/2014)	SHIRAM GENERAL INSURANCE COMPANY LIMITED.SHRIRAM	GUDI SRINIVASU	MEMO PROOF OF SERVICE FILED VIDE USR	VISAKHAPATNAM

		GENERAL INSURANCE COMPANY LIMITED Vs DAISAN BABU		NO.99593/2026	
64	MACMA/542/2026 (MVOP/290/2022)	PADE SESHAYYA Vs DEVISETTY KALYANA KRISHNA	K V RAGHU VEER	N RAMA KRISHNA N RAMA KRISHNA	KRISHNA

FOR HEARING

65.1 along with 65

65	MACMA/283/2021 IA 1/2025 Petition to Declare Major	T JYOTHU Vs K SREDDY	O UDAYA KUMAR	U RAMANJANEYULU R2 SERVED ON 23-7-2021 R3 UNSERVED ON 26-07-2021 R1 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT "NO SUCH PERSON IN THIS ADDRESS" R2 - SERVED R3 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE INQUIRED FOR 7 DAYS BUT NOT FOUND"	CHITTOOR
65.1	MACMA/140/2021 (MVOP/163/2016)	M/S NATIONAL INSURANCE CO. LTD. Vs T.JYOTHI	U RAMANJANEYULU	O UDAYA KUMAR ELEVATED AS JUDGE	CHITTOOR
66	MACMA/745/2025 (MVOP/401/2018) IA 1/2025 Stay Petition	SHRIRAM GENERAL INSURANCE COMPANY LTD Vs DEVULAPALLI SRINIVASA RAO	A JAYANTHI	J U M V PRASAD R1 -Served R2 - Served R3 - Not necessary party vide C.T. R4 - Unserved, Returned(As per postal endorsement "No such addressee") Memo Proof of Service filed through USR No. 139610/25 placed in Bundle R1 & R2 - APP BY M/S. J U M V PRASAD	KRISHNA
67	MACMA/118/2026 (MVOP/1032/2022)	RELIANCE GENERAL INSURANCE COMPANY LIMITED Vs KANDRAKONDA PEDA VENKAAM ALIAS VENKAMMA	GUDI SRINIVASU	KOMMAREDDY DIVAKARA REDDY R4- NOTICE SENT NOT YET RETURNED R5- RETURNED AS NO SUCH PERSON IN THIS ADDRESS	GUNTUR
68	MACMA/338/2026 (MVOP/418/2018)	SBI GENERAL INSURANCE COMPANY Vs PEDDU MITHRAVINDA	HARINATH REDDY SOMA	RAMA RAO KOCHIRI	KRISHNA
69	MACMA/385/2026 (MVOP/568/2018) IA 2/2026 Stay Petition IA 3/2026 Permission Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs PENDYALA ADITYA SRINIVAS	A JAYANTHI	SRINIVAS BOBBILI	WEST GODAVARI
70	MACMA/439/2026 (MVOP/150/2021)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs SRINADHU SANKARA RAO	GUDI SRINIVASU	UMADEVI MANCHALA POLOTHI ABHINAV KRISHNA YADAV	VIZIANAGARAM

COURT NO. 2

THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

To be Heard on Monday The 2nd day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (SERVICE MATTERS)					
71	WP/7940/2014 IA 1/2014(WPMP 9872/2014) Direction Petition	K. ANJANEYULU Vs THE AP VAIDYA VIDYA PARISHAD REP BY ITS COMMISIONER	M V RAJA RAAM	GP FOR MED HEALTH AND FAMILY WELFARE N KRISHNA KUMAR(SC FOR AP VAIDYA V P)	GUNTUR
72	WP/38298/2014 IA 1/2015(WVMP 1860/2015) Vacate Stay Petition	A.VISWANATH REDDY Vs THE STATE OF ANDHRA PRADESH	CHILUKURI KARTHIK	GP FOR HIGHER EDUCATION (AP) P SARADA MARELLA RADHA (SC FOR SVIMS)	CHITTOOR
73	WP/41883/2017 IA 1/2017(WPMP 51940/2017) Direction Petition IA 1/2023 Leave Petition	V. LIMA JYOTHI W/O R.L.V.V. DAYANANDA REDDY Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	J SUDHEER	GP FOR SERVICES I (AP) D V SASIDHAR GP FOR HIGHER EDUCATION GP FOR HIGHER EDUCATION (AP)	WEST GODAVARI
74	WP/8992/2020 IA 1/2020 Direction Petition	VANDRASI KRISHNA PRASAD Vs COMMISSIONER OF SCHOOL EDUCATION	CH MURALI KRISHNA	GP FOR EDUCATION KRISHNA RAO M G SAI NARAYANA RAO SC For SAAP GP FOR SERVICES II (HCJ NOTE)	VIZIANAGARAM
75	WP/8690/2023 IA 1/2023 Stay Petition IA 3/2023 Vacate Stay Petition	M V PRASADA RAO Vs THE STATE OF ANDHRA PRADESH	SUDEEPTHI POTLURI	THE ADVOCATE GENERAL (AP) K SATYANARAYANA MURTHY	GUNTUR
76.1 along with 76					
76	WP/15419/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	YARABATI SHARMILA Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	GP FOR SERVICES II GP FOR SERVICES I B V APARNA LAKSHMI (HCJ NOTE)	SRIKAKULAM
76.1	WP/22651/2017 IA 1/2017(WPMP 27887/2017) Direction Petition IA 1/2026 Vacate Stay Petition	SAMMIDI USHA RANI SRIKAKULAM DIST Vs CHAIRMAN ITDA SRIKAKULAM DIST & 3 OTHERS	B V APARNA LAKSHMI	GP FOR WOMEN DEV-CHILD WELFARE(AP) GP FOR REVENUE	SRIKAKULAM
INTERLOCUTORY (SERVICE MATTERS)					
77	WP/25196/2011 IA 1/2011(WPMP 30995/2011) Direction Petition	G. SURAIAH VISAKHAPATNAM Vs GIRIJAN CO-OP CORPORATION LTD. VIZAG AND ANOTHER	A V S LAXMI	MALLIKHARJUNA RAO PULUGU (SC FOR GIRIJAN COOPERATIVE CORPORATION LTD)	VISAKHAPATNAM
78	WP/5867/2012 IA 1/2012(WVMP 3321/2012) Vacate Stay Petition IA 3/2012(WPMP 28342/2012) Miscellaneous Petition IA 1/2024 Amendment Petition	P.MADHUSUDANA NAIDUKADAPA Vs APTRANSMISSIONCHAIRMANMD&16	G V SHIVAJI	ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) Y NAGI REDDY (APTRANSCO) VENKATA RAMA RAO KOTA SC FOR APSPDCL P LAKSHMA REDDY	YSR KADAPA
79	WP/8775/2012 IA 1/2012(WPMP 11090/2012) Direction Petition	KATURI SESHAGIRI RAO Vs A.P. STATE IRRIGATION DEVELOPMENT CORPORATION	P V MAHESH	MALLIPUDI DHANA RAJU SC for APIDC Ltd. M DHANA RAJU	PRAKASAM

80	WP/25249/2012 IA 1/2017(WPMP 51298/2017) Fix an Early Date	DR.K.SRINIVASA KUMAR CHITTOOR DISTRICT & ANR Vs REGISTRAR ACHARYA N.G.RANGA AGRICULT. UNIVER. HYDERABAD	VINOD KUMAR PEMMASANI	S PRANATHI	CHITTOOR
81	WP/27188/2013 IA 1/2013(WPMP 33665/2013) Direction Petition	ANDHRA PRADESH POWER ENGINEER AND 039 S ASSOCIATION Vs AP GENCO VIDHYUT SOUDHA KHAIRATABAD HYDERABAD	G.KRISHNAPRASAD ROYAL	K.KRISHNABUSHAN CHOWDARY SC For APGENCO	KRISHNA
82	WP/27530/2013 IA 3/2013(WPMP 150434/2013) Dispense with Petition	P.RAJENDRA KUMAR Vs M/S SYNDICATE BANK	S V INDIRA	T B L MURTHY	KRISHNA
83	WP/29182/2013 IA 1/2013(WPMP 36250/2013) Direction Petition	M. SIVA PRASAD S/O. LATE M.C. GURAPPA Vs ANDHRA PRAGATHI GRAMEENA BANK	N ASWARTHA NARAYANA	V UMA DEVI	ANANTAPUR
84	WP/30557/2013 IA 1/2013(WPMP 37943/2013) Direction Petition IA 1/2018 Direction Petition	DR.G.LAVANYA Vs TIRUMALA TIRUPATHI DEVASTHANAMS	M K RAJ KUMAR	C SRINIVASA BABA T LAKSHMI NARAYANA GP FOR MED HEALTH AND FAMILY WELFARE DEPUTY SOLICITOR GENERAL OF INDIA A SAMIR KUMAR REDDY (SC FOR CGSC)	CHITTOOR
85	WP/35738/2013 IA 1/2013(WPMP 44427/2013) Direction Petition	SMT.INDIGALA RAMPANDU Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	K JYOTHI PRASAD	GP FOR WOMEN DEV CHILD WELFARE GP FOR MED HEALTH AND FAMILY WELFARE AVANIJA INUGANTI	WEST GODAVARI
86	WP/36862/2013 IA 1/2013(WPMP 45867/2013) Direction Petition IA 1/2026 Leave Petition	K.BHAGAVANDAS Vs A.P.SOUTHERN POWER DISTRIBUTION CO. LTD.	MADHAVA RAO NALLURI	V V SATISH (SC for APEPDCL) V V SATISH	KRISHNA
87	WP/38176/2013 IA 1/2014(WVMP 1417/2014) Vacate Stay Petition	T. SUDHAMANI Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	N ASWARTHA NARAYANA	GP FOR WOMEN DEV CHILD WELFARE	ANANTAPUR
88	WP/38892/2013 IA 1/2013(WPMP 48336/2013) Direction Petition	PYDI SRINIVAS Vs ANDHRA UNIVERSITY	SREENIVASA RAO VELIVELA	CHAKRAVARTHULA GANGA KUMAR SC FOR ANDHRA UNIVERSITY VSP	VISAKHAPATNAM
89	WP/966/2014 IA 1/2016(WPMP 31388/2016) Direction Petition	B. HANUMANTHA RAO KRISHNA DIST. Vs A.P.S.R.T.C.HYDERABAD & 2 OTRS.	K SHANKAR RAO	P VENKATA RAO SC For APSRTC	KRISHNA
90	WP/2456/2014 IA 1/2014(WPMP 2996/2014) Direction Petition IA 2/2014(WPMP 2997/2014) Direction Petition	D.C. PRATHIMA Vs THE DISTRICT COLLECTOR ANANTAPUR CUM	K VENKAT RAO	GP FOR WOMEN DEV CHILD WELFARE VASUDHA NAGARAJ	ANANTAPUR

91	WP/3617/2014 IA 1/2014(WVMP 2361/2014) Vacate Stay Petition IA 2/2014(WPMP 4450/2014) Direction Petition	S. BALAKESAVA REDDY Vs THE A.P. SOUTHERN POWER DISTRIBUTION COMPANY	N M KRISHNAIAH	VENKATA RAMA RAO KOTA SC FOR APSPDCL	YSR KADAPA
92	WP/5231/2014 IA 1/2023 Leave Petition	JELLYBOINA SUBBA LAKSHMI W/O KANNEBOINA SURESH Vs THE GOVERNMENT OF A.P	K ARUNA	GP FOR WOMEN DEV CHILD WELFARE V MALLIK GP FOR WOMEN DEV CHILD WELFARE(AP)	PRAKASAM
93	WP/5346/2014 IA 1/2014(WPMP 6636/2014) Direction Petition	SMT. SHAIK FATHIMUNNISA W/O KAREEMULLAH Vs THE STATE OF ANDHRA PRADESH	SUBHANI S M	GP FOR WOMEN DEV CHILD WELFARE JOSYULA BHASKARA RAO	EAST GODAVARI
94	WP/6780/2014 IA 1/2014(WPMP 8384/2014) Direction Petition	P.G. RAMESH BABU Vs THE A.P. TRANSCO.	G ALLABAKASH	VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
95	WP/15152/2014 IA 1/2017(WVMP 3399/2017) Vacate Stay Petition IA 1/2026 Petition to Withdraw	VALETI SITARAMA MURTHY & 6 ORS. Vs PRINCIPAL APSWRS VSP. & 3 ORS.	S JAGADISH	GP FOR SOCIAL WELFARE L V S NAGARAJU (SC FOR APREIS) N BHUPAL REDDY UMA SHANKAR LOKANADHAM(SC FOR APRSEI)	VISAKHAPATNAM
96	WP/35834/2014 IA 1/2014(WPMP 44848/2014) Direction Petition IA 1/2025 Leave Petition	G.JOGA RAO Vs THE A.P.S.R.T.C	G V SHIVAJI	VINOD KUMAR TARLADA (SC FOR APSRTC)	SRIKAKULAM
97	WP/26236/2015 IA 1/2015(WVMP 3795/2015) Vacate Stay Petition IA 2/2015(WPMP 34081/2015) Direction Petition IA 3/2015(WPMP 34082/2015) Direction Petition	KOSURI PURNIMA Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR SCHOOL EDUCATION (AP)	KURNOOL
98	WP/4292/2016 IA 1/2016(WPMP 5503/2016) Suspension Petition IA 2/2016(WPMP 15851/2016) Amendment Petition IA 1/2023 Amendment Petition	P.VEERAIAH Vs STATE OF APPRL.SCYH.EHYD& 4	MANGENA SREE RAMA RAO	GP FOR HIGHER EDUCATION (AP) P K RAMESH	VISAKHAPATNAM
99	WP/10936/2016 IA 1/2016(WPMP 13784/2016) Suspension Petition IA 1/2022 Vacate Stay Petition	B.V. L. NARAYANA Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY THE	G V S MEHAR KUMAR	GP FOR TRANSPORT (AP) VENKATESWARLU SANISETTY GP FOR ASSIGNMENT	PRAKASAM
100	WP/13989/2016 IA 2/2016(WPMP 17463/2016) Direction Petition	P.SAI NATH Vs THE VISAKHAPATNAM PORT TRUST	N ASHWANI KUMAR	DEPUTY SOLICITOR GENERAL OF INDIA	VISAKHAPATNAM
101	WP/37017/2016 IA 1/2016(WPMP 45607/2016) Direction Petition IA 2/2016(WPMP 45608/2016) Direction Petition	N.V. SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SOCIAL WELFARE (AP) GP FOR SERVICES II	EAST GODAVARI

102	WP/25228/2017 IA 1/2017(WPMP 31275/2017) Direction Petition IA 6/2018 Direction Petition IA 1/2022 Fix an Early Date	B.KRISHNA KUMARI Vs PRL.SECRETARY (HIGHER EDUATION) AND 3 OTHERS	MADHAVA RAO AMBADIPUDI	GP FOR HIGHER EDUCATION (AP) ALAPATI ROHINI SRINIVAS MURTHY K KARANDAS N SRIRAM MURTHY S PRANATHI	GUNTUR
103	WP/35011/2017 IA 1/2017(WPMP 43506/2017) Direction Petition	M MADHUSUDHAN REDDY KRISHNA DISTRICT Vs SE A.P.S.P.D.C.L. KRISHNA DIST & 3 OTHERS	P NAGENDRA REDDY	VENKATA RAMA RAO KOTA SC FOR APSPDCL V V SATISH (SC for APEPDCL)	KRISHNA

FOR HEARING

104	WP/39011/2017 IA 1/2017(WPMP 48395/2017) Stay Petition IA 1/2024 Extension Petition IA 2/2024 Extension Petition IA 3/2024 Extension Petition	ELECTRICITY OC EMPL. WELFARE ASSO. KRISHNA DIST AND 1 OTHER Vs TRANSMISSION CORP. OF AP VIJAYAWADA AND 5 OTHERS	MANOJ KUMAR BETHAPUDI	V V SATISH K.KRISHNABUSHAN CHOWDARY SC For APGENCO SRIMAN V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	KRISHNA

FINAL HEARING

105	WP/20/2012 IA 1/2026 Leave Petition	NIMMAGADDA NAGESWARA RAO Vs THE GOVT. OF ANDHRA PRADESH	N NANDA KISHORE	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING	PRAKASAM

106.1,106.2,106.3 along with 106

106	WP/18755/2012	CH. SANKARAIAH Vs THE VICE-CHAIRMAN & MANAGING DIRECTOR	G JAGADEESWAR	N JEEVAN KUMAR MUJTAHID HUSSAIN TATA SINGAIAH GOUD	YSR KADAPA
106.1	WP/9531/2014	D. RAMASUBBA REDDY Vs THE VICE-CHAIRMAN & MANAGING DIRECTOR	G JAGADEESWAR	N JEEVAN KUMAR MUJTAHID HUSSAIN TATA SINGAIAH GOUD	YSR KADAPA
106.2	WP/9575/2014	SHAIK CHAND BASHA Vs THE VICE-CHAIRMAN AND MANAGING DIRECTOR	G JAGADEESWAR	N JEEVAN KUMAR MUJTAHID HUSSAIN	YSR KADAPA
106.3	WP/346/2015	MODI YELLAIAH Vs THE VICE-CHAIRMAN & MANAGING DIRECTOR	G JAGADEESWAR	N JEEVAN KUMAR P SREENIVAS MUJTAHID HUSSAIN TATA SINGAIAH GOUD	YSR KADAPA
107	WP/7158/2014	EX. SPEC EMPLOYEES WELFARE ASSN. W.G. DIST. Vs SECY. MIN. FOR CHEMICALS AND AMP FERTILIZERS NEW DELHI 2 ORS.	P NAGENDRA REDDY	J U M V PRASAD(CENTRAL GOVERNMENT COUNCEL ZUBIN J F POOVATHINKAL	WEST GODAVARI
108	WP/8674/2014	B. VISWANATHA REDDY Vs ANDHRA PRAGATHI GRAMEENA BANK	A V S LAXMI	K SRINIVASA MURTHY K SRINIVASA MURTHY	YSR KADAPA
109	WP/34718/2014	M. KUMARI VSP. DIST. Vs PRL. SECY. P.R. & R.D. HYD. & 3 ORS.	G V SHIVAJI	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) SPL C FOR NREGS(M S R CHANDRA MURTHY)	VISAKHAPATNAM